

potential, conwiucsal viability, capacity to meet milk requirement from a new outlet suitability of the premises where the container is to be ins»alled, availability of wide and proper approach road for plying of heavy duly milk tankers of the Dairy and traffic conditions hygienic condition of the place and its surroundings where the container is to be installed etc.

A Committee of officers examines any request/proposal for installation of an Insulated Container with relerence to the criteria menteoned and gives its recominerdations. Based on the recommendations a decision is taken about the installation of a container.

(b) Request for cosidering installation of Insulated Container can be made at the following address :—

General Manager,  
Mother Dairy,  
Patpatganj,  
Delhi-110092.

#### **Water connction to charitable Institution**

1144. SHRI SYED SIBTEY RAZI :  
Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether water connections are provided for philanthropic activities ;

(b) if so, the formalities required to be followed in Delhi and charges fixed for such connections;

(c) whether water connections are also provided to charitable institutions at some normal charges ;

(cl) if so, the details of these charges alongwith formalities in Delhi ;

(e) whether some criteria to charge consumption charges from charitable and Philanthropic institutions also exist ; and

(0 if so, the details thereof and if the reasons therefor ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARRAN) : (a) Yes, Sir.

(b) Same as in other cases of new connections.

(c) to (f) Delhi Water Supply and Sewage Disposal Undertaking has reported that a fixed charge of Rs. 7.50 per month per connection is payable in respect of Institutions like Andhvi-dyalayas, Cremation ground, religious places, poor home for destitutes/invalids

etc. run on charity and public piaos For orphanages, the entire consumption is catriable at the rate of 0.35 pais: per Kl. per connection per month.

#### **Transfer of Drilling Machines to Madhya Pradesh**

1145. SHRI AJIT P.K. JOGI: Will the Minister Of AGRICULTURE be pleased to state:

(a) Whether it is a fact that Madhya Pradesh Government has requested the Central Government to transfer certai drilling machines, Hydro-fractoring unit and perforator instruments, from othe States to the State so as to meet the unprecedented drinking water crises is the State: and

(b) if so, what is Governments res ponset therefo?

THE MINISTER. OF STATE IN THE DEPARTMENT OF RURAL DE VELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDR/s NATH VERMA): (a) Yes, Sir.

(b) This is the peak season for drilling of bore wells in most of the States like Rajasthan, Gujarat etc. which have drinking water,supply problem of their own. State Government has been advisee to contact the other States directly The Central Ground Water Board has however, agreed to divert two DTH and one rotary for carry riging out the drill ing? progrmme in Madhya Pradesh on payment of cost. The State Govern

#### **हस्तचाहित पंप योजना के लिए लागू सीमा**

1146. श्री अजीत जोशी : क्या कृषि मंत्री यह बताने की कृपा करें कि :

(क) क्या यह सच है कि हस्त चाहित पम्प योजना के लिए अधिकतम लागत सीमा 18000 रुपये निर्धारित की गई है, जो अप्रयुक्त है;

(ख) क्या मध्य प्रदेश जैसे राज्य के लिए, जहाँ पठारी भूमि तथा अग्रम वन्द क्षेत्र है इस लागत सीमा को कम से कम 25000 रुपये तक बढ़ाया जाय  
ment has also been advised to use 70 - 80 drilling rigs available with the irrigation agencies for its emergent drinking water programme.

जायेगा, जिससे कि वे इस वर्ष पीने के पानी की अमूल्य समस्या में निपट सकें।

(ग) क्या इस संबंध में अन्य राज्यों से भी कोई प्रभाव आये है और यदि हाँ, तो उन पर सरकार की क्या प्रतिक्रिया है?

कृषि मंत्रालय में ग्रामीण विकास विभाग में राज्य मंत्री (श्री उपेन्द्र नाथ वर्मा): (क) आंध्र प्रदेश, असम, बिहार, मध्य प्रदेश, महाराष्ट्र, उड़ीसा, तमिलनाडु, उत्तर प्रदेश और पश्चिम बंगाल राज्यों में कठिन समस्यावाली 1100 अनुसूचित जाति/अनुसूचित जनजाति की वसवटों में पाने के पाने की सुसगई के लिये प्रत्येक में एक हैडरूप लगाने के विशेष कार्यक्रम के अंतर्गत राज्य सरकारों को दी गई शक्तियों के अंतर्गत प्रति हैडरूप 18000 रुपये का अधिकतम लागत के अन्दर योजनाओं की स्वीति सलाह दी गई थी।

(ख) और (ग) मध्य प्रदेश, तमिलनाडु आदि राज्य सरकारों की सूचित किया गया था कि 18000 रुपये से अधिक लागत को उनके द्वारा उनके राज्य क्षेत्र के न्यूनतम आवश्यकता कार्यक्रम में से पूरा किया जाना है। तथापि, सामान्य केन्द्रिय प्रायोजित त्वरित ग्रामीण जल सगसई कार्यक्रम के अंतर्गत 18000 रुपये से अधिक लागत वाली योजनाओं के लिये अलग-अलग योजना के गुण-दोष और तकनीकी व्यौरों के आधार पर तकनीकी स्वीकृति दी जाती है।

Discontinuance of the purchase of pure Drinks brands of soft drinks by railways

1147. SHRI GHUFRAN AZAM : Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have stopped the purchase of pure Drinks brands of soft drinks;

(b) if so, since when; and

(c) the reasons for not purchasing the soft drinks of Pure Drinks?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) Ordar was assued on 18th January, 1990.

(c) M/s Orisntal Building & Furnishing Company Ltd. a sister concern of Pure Drinks Ltd. and M/s Pure Drinks themselves are in unauthorised occupation of railway land in Now Delhi worth crores of rupees. Not only the said group failed to pay to the Railways large amounts due for the use of land in the past, but they continue to occupy and use the said land without any right and without paying any dues.

समेकित बाल विकास योजना के अंतर्गत कार्यकारी

1148. श्रीमती बीणा वर्मा : श्री कपिल वर्मा :

क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि समेकित बाल विकास योजना के अंतर्गत काम करने वाली लगभग 5 लाख महिला कार्यकारी अत्यन्त दयनीय स्थिति में रह रही हैं; यदि हाँ, तो उनकी स्थिति को सुधारने के लिए सरकार क्या कदम उठा रही है; और

(ख) इस योजना के अंतर्गत कितनी आंगनवाड़ियां चल रही हैं और किन किन सेवा-शर्तों के अधीन महिला आंगनवाड़ी कार्यकर्ताओं की भर्ती की जाती है?

कल्याण मंत्रालय में स्त्री एवं बाल विकास विभाग में उप मंत्री (श्रीमती उषा सिंह) : (क) देश में केन्द्रीय प्रायोजित समेकित बाल विकास सेवा (आई.सी.डी.एस.) योजना के अंतर्गत स्वीकृत 2.70 लाख आंगनवाड़ी कार्यकर्ता और इतनी ही संख्या में सहायिकाएँ हैं। योजना में समुदाय की सहभागिता एक अनिवार्य घटक है। आंगनवाड़ी कार्यकर्ता स्थानीय समुदाय से अंगकालिक अवैतनिक कार्यकर्ता होती है उनकी स्थिति दयनीय नहीं होती और सरकार ने उनकी स्थितियों में सुधार करने के